(i)  $(\pi)$  1989-90 के वर्ष के लिए हैन्डी काफ्ट्स एण्ड हैंडलू मस एक्स-पोर्टस कारपोरेशन ग्राफ इंडिया लिमिटेड. नई दिल्ली को वार्षिक प्रतिवंदन ग्रौर लेखे. लेखाम्रों पर लेखापरीक्षकों के प्रति-वेदन ग्रौर उन पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित

(ख) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा । [Placed in Library. See No. LT-235/91]

(ii) (韦) 1989-90 के ਕਬੰ के लिए सैन्ट्रल काटेज इंडस्ट्रीज कारपो-रेशन आफ इंडिया, नई दिल्ली का वार्षिक प्रतिवेदन और लेखे. लेखाओं पर लेखापरीक्षकों के प्रतिवेदन ग्रौर उन पर भारत के नियंत्रक-महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) कारपोरेशन के कार्यकरण की सरकार दारा समीक्षा ।

II. ऊपर (i) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (ग्रंग्रेजी तथा हिन्दी में) 1 Placed in Library. See No: LT-321/911

Notifications of the Ministry of **Environment and Forests ( Department** of Environment, Forests and Wildlife)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMAN-GALAM): Madam, on behalf of SHRI KAMAL NATH I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests (Department of Environment Forests and Wild life):-

- (i) G.S.R. No. 93(E) dated the 27th February, 1991 publishing the Environment (Protection) Second Amendment Rules, 1991 under section 26 of the Environment (Protection ) Act. 1986.
- (ii) S.O. No. 145(E) dated the 27th February, 1991 regarding delegation of powers to Central Pollution Control Board to recognise laboratories and Analysts.

[Placed in Library. See No. LT-260/91 for (i) and (ii)]

Notification of the Ministry of Industry (Department of Company **Affairs**)

RANGARAJAN SHRI KUMARAMANGALAM: Madam, I also lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Company Affairs) Notification S.O. No. 2544 dated the 29th September, 1990 specifying the regional constituencies for the purposes of elections to the Council of the Institute of Cost and Works Accountants of India. [Placed in Library. See No. LT-324 911

- I. Appropriation Accounts (Civil) (1989-90)
- II. Finance Accounts (1989-90) of the Union Government
- Comptroller III. Report of and Auditor General of India (for the year ended the 31st March, 1990

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDU-KHE): Madam, I lay on the Table a copy each (in English and Hindi)